

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	<b>TP No. 16/HDB/2016</b>
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP No.16/HDB/2008</b>
<b>NAME OF THE COMPANY</b>	<b>X Caliber Knives Pvt Ltd&amp; (9)Others</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>B Venkateshwara Rao &amp; Others</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>X Caliber Knives Pvt Ltd&amp; (9)Others</b>
<b>UNDER SECTION</b>	<b>397/398</b>

**ORDER**

Proxy Counsel appearing for the Petitioner seeks time, post on 11.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**